GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

STARRED QUESTION NO:112 ANSWERED ON:15.07.2014 AAY BENEFICIARIES Kateel Shri Nalin Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the norms/guidelines adopted for identification of Antyodaya Anna Yojana (AAY) families in the country;
- (b) the total number of beneficiaries covered under the AAY, State/UT-wise;
- (c) whether the Government has received any request from the States for increasing the number of beneficiaries under AAY;
- (d) if so, the details thereof and the steps taken by the Government in this regard; and
- (e) whether the Government has recently conducted any assessment/ evaluation of AAY and if so, the details and the outcome thereof?

Answer

THE MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN)

(a) to (d):A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 112 DUE FOR ANSWER ON 15.07.2014 IN THE LOK SABHA

Parts (a): As per the guidelines issued by the Government, the Antyodaya Anna Yojana (AAY) families are to be identified by States/Union Territories (UTs) as per the following criteria:

- i) Landless agriculture labourers, marginal farmers, rural artisans/ craftsmen such as potters, tanners, weavers, blacksmiths, carpenters, slum dwellers, and persons earning their livelihood on daily basis in the informal sector like porters, coolies, rickshaw pullers, hand cart pullers, fruit and flower sellers, snake charmers, rag pickers, cobblers, destitutes and other similar categories in both rural and urban areas
- ii) Households headed by widows or terminally ill persons/disabled persons/ persons aged 60 years or more with no assured means of subsistence or societal support
- iii) Widows or terminally ill persons or disabled persons or persons aged 60 years or more or single women or single men with no family or societal support or assured means of subsistence
- iv) All primitive tribal households
- v) All eligible Below Poverty Line (BPL) families of HIV positive persons.
- (b): A statement showing State/UT-wise accepted number of AAY families and ration cards issued as on 30.06.2014 is at Annex.
- (c) & (d):Requests have been received from a few State Governments to increase this number, but it could not be acceded to, as the number is fixed for every State. States/UTs are advised from time to time to review the existing list of AAY beneficiaries and remove the ineligible beneficiaries so as to include only the most eligible.
- (e): No Madam.